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SLP(C)No. 7275 OF 2004
ITEM No.15

Court No. 6

SECTION XIA

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No.7275/2004

(From the judgement and order dated 23/06/2003 in LAA 262/02
of The HIGH COURT OF KERALA AT ERNAKULAM)

VELAYUDHAN

Petitioner (s)

VERSUS

KOCHI INTERNATIONAL AIRPORT SOCIETY &ANR

Respondent (s)

(With Office Report)

Date : 23/04/2004 This Petition was called on for hearing today.

CORAM :

HON'BLE MRS. JUSTICE RUMA PAL
HON'BLE MR. JUSTICE P.VENKATARAMA REDDI

For Petitioner (s)

Mr. S.N. Bhat,Adv.

For Respondent (s)

UPON hearing counsel the Court made the following

O R D E R

Issue notice.

Tag with SLP(C)No. 15977/2003.

[SUMAN WADHWA][MADHU SAXENA)
COURT MASTER COURT MASTER